

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-07-2020 AT 11.30 AM THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/510/IB/2020 IN IA/509/IB/2020

PETITION NUMBER : IBA/863/2019

NAME OF THE PETITIONER(S) : SHRILINE PROPERTIES PVT LTD & 2 ORS

**NAME OF THE RESPONDENT(S) : KRISHNAN VASUDEVAN (SRIRAM LAND
DEVELOPMENT INDIA PVT LTD & ANR**

UNDER SECTION : RULE 11 & SEC 60(5) OF IBC 2016

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(7)

[IA/510/IB/2020 in IA/509/IB/2020 in IBA/863/2019]

ORDER

Ld. Senior Counsel Mr. Arvinth Pandian for the Applicant and Ld. Counsel Mr. Murthy Kandasamy for the Respondent No. 1, and Ms. Suchitra Vajee for CoC (Respondent) are present.

The urgent application (IA/510/2020) is hereby **allowed**.

Respondents are permitted to file counter in IA/509/IB/2020.

List the matter on **06.08.2020** for hearing.

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[S. VIJAYARAGHAVAN]
Member (Technical)

VS

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[R. SUCHARITHA]
Member (Judicial)
